

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 75 of 2014, Appeal No. 76 of 2014 and
Appeal No. 164 of 2014 & IA-263 of 2014

Dated : **4th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 75 of 2014

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Nabha Power Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-2

Appeal No. 76 of 2014

Punjab State Power Corporation Ltd. ... Appellant(s)
Versus
Talwandi Saho Power Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh
Counsel for the Respondent(s) : Ms. Meghana Aggarwal for R-1
Mr. Sakesh Kumar for R-2

Appeal No. 164 of 2014 & IA-263 of 2014

Talwandi Saho Power Ltd. & Anr. ... Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors.... Respondent(s)

Counsel for the Appellant(s) : Ms. Meghana Aggarwal
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan
Ms. Mandakini Ghosh for R-2

O R D E R

At the request of the learned counsel for the Appellant in Appeal No. 164 of 2014, post the matter for hearing on **15th January, 2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps